

**MINUTES OF THE MEETING OF THE SELECTION BOARD FOR APPOINTMENT IN
THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL) IN THE WEST BENGAL
JUDICIAL SERVICE BY WAY OF LIMITED COMPETITIVE EXAMINATION FROM
AMONGST THE ELIGIBLE JUDICIAL OFFICERS IN WEST BENGAL JUDICIAL
SERVICE, HELD ON WEDNESDAY, THE 9TH SEPTEMBER, 2009 AT 04.30 P.M. IN
THE CHAMBER OF THE HON'BLE THE CHIEF JUSTICE.**

-: Present :-

The Hon'ble the Chief Justice.

The Hon'ble Justice Bhaskar Bhattacharya.

The Hon'ble Justice Pinaki Chandra Ghose.

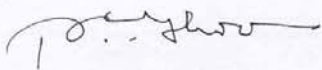
It is unanimously resolved that 300 marks in aggregate, i.e. 50% of the total Marks, will be the qualifying marks for being empanelled in the panel for being appointed to the post of District Judge (Entry Level) by way of Limited Competitive Examination from amongst the eligible Judicial Officers in West Bengal Judicial Service, in view of the decision of the Hon'ble Supreme Court passed in the Writ Petition (C) No. 490 of 2007 (Hemani Malhotra - Vs. - High Court of Delhi) [(2008) 7 Supreme Court Cases 11] prohibiting fixation of any benchmark for viva voce/personality test. As per the Panel so prepared, **Smt. K. D. Bhutia** will be the last person to be empanelled in the list of successful candidates.

Let this merit list be published immediately on the official website of this High Court.

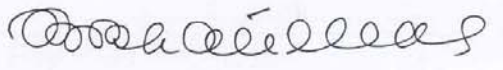
The Learned Registrar General-cum-Secretary, Selection Board is directed to take follow-up action immediately.



(CHIEF JUSTICE)



(PINAKI CHANDRA GHOSE, J)



(BHASKAR BHATTACHARYA, J)

IN THE HIGH COURT AT CALCUTTA

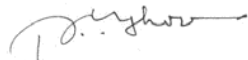
MEMO NO. 10074-RG.

DATED: SEPTEMBER 9, 2009.

**RESULT IN RESPECT OF CANDIDATES FOR RECRUITMENT TO THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL)
IN THE WEST BENGAL JUDICIAL SERVICE BY WAY OF LIMITED COMPETITIVE EXAMINATION FROM AMONGST THE ELIGIBLE JUDICIAL OFFICERS**

Sl. No.	Name of the Candidate	ROLL NO.	Marks obtained in the <u>Written Test</u>							Belongs to	Dt. of Viva-Voce/ Pesonality test	Marks obtained in <u>Viva-voce/Personality Test</u>				Overall Assessment
			I	II	III	IV	V	TOTAL	%			Marks awarded by the Hon'ble the Chief Justice. (A)	Marks awarded by the Hon'ble Justice B. Bhattacharya (B)	Marks awarded by the Hon'ble Justice P.C.Ghose (C)	Average marks obtained by the candidate in Viva-Voce/ Personality Test. (A + B +C) / 3	
1.	Smt. Suvra Ghosh	LCE/HC-CAL/09/25	74	38	65	54	60	291	58.2	Service	03-09-2009	35	35	34.	34.66	325.66
2.	Sri Debasish Mukhopadhyay.	LCE/HC-CAL/09/37	61	54	61	59	54	289	57.8	Service	04-09-2009	35	35	36	35.33	324.33
3.	Sri Bibek Chaudhuri.	LCE/HC-CAL/09/29	70	52	66	49	57	294	58.8	Service	04-09-2009	30	30	30	30	324
4.	Sri Sukdeb Singh Anand.	LCE/HC-CAL/09/11	82	45	61	60	51	299	59.8	Service	04-09-2009	20	20	20	20	319
5.	Smt. K. D. Bhutia.	LCE/HC-CAL/09/03	56	51	63	45	69	284	56.8	Service	04-09-2009	25	25	26	25.33	309.33
6.	Sri Manojyoti Bhattacharya.	LCE/HC-CAL/09/17	47	44	61	55	67	274	54.8	Service	04-09-2009	25	25	22	24	298
7.	Sri N.N. Dasgupta	LCE/HC-CAL/09/14	62	38	51	49	60	260	52	Service	03-09-2009	28	29	27	28	288
8.	Smt. Arti Sharma Roy	LCE/HC-CAL/09/15	62	38	46	55	58	259	51.8	Service	04-09-2009	15	16	12	14.33	273.33


CHIEF JUSTICE


(PINAKE CHANDRA GHOSE, J.)


(BHASKAR BHATTACHARYA, J.)